

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1296
ANSWERED ON:26.11.2009
CORPORATE SOCIAL RESPONSIBILITY OF PSUs
Reddy Shri Anantha Venkatarami

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the details of expenditure incurred by various Public Sector Undertakings during the last three years on corporate social responsibility head; and

(b) the steps taken by the Government to encourage the PSUs to spend more funds towards meeting their corporate social responsibility ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a) & (b): The Government has issued guidelines dated 29th November, 1994 on social obligations of Central Public Sector Enterprises (CPSEs). The Memorandum of Association (MOA) of CPSEs state the objectives including social objectives, for which they have been set up. CPSEs generally undertake certain amount of non-commercial responsibilities, which are incorporated in the MOA in furtherance of their commercial objectives.

Individual CPSEs identify and implement social responsibilities keeping in view their financial ability to sustain such activities, operating environment and provisions in MOA/statute.

In addition to MOA, concerned administrative Ministries/Departments may assign social responsibilities to CPSEs under their administrative jurisdiction.

The Boards of CPSEs have flexibility in identification and implementation of social responsibilities. They may also avail the help of State Governments, District Administration and People`s Representatives, wherever necessary.